

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP NO.351/2015
OA NO.877/2014**

NEW DELHI THIS THE 27TH DAY OF OCTOBER, 2016

**HON'BLE MR V.N. GAUR, MEMBER (A)
HON'BLE DR B.A. AGRAWAL, MEMBER (J)**

Jai Karan Singh (aged about 29 yrs.),
S/o Sh. Benami Singh,
R/o 4-A/4043 Vasundhara,
Gaziabad, UP-201010. ...Applicant

(By Advocate: Mr. T.D. Yadav)

VERSUS

1. Sh. Janak Digal
Chairman,
Delhi Subordinate Service Selection
Board, FC-18, Institutional Area,
Karkarduma, Delhi-110092.
2. Sh. Satish Mathur,
Secretary-cum-Labour Commissioner
Govt. of NCT, Labour Department,
5, Shamnath Marg,
New Delhi-110054. ...Respondents

(By Advocate: Mr. K.M. Singh)

ORDER (Oral)

HON'BLE SHRI V.N. GAUR, MEMBER (A):

Learned counsel for the respondents filed their compliance affidavit dated 26.09.2016, enclosing a copy of order passed by the respondents dated 14.09.2016.

2. In view of this, nothing survives in the matter. The C.P. is accordingly closed. Notices are discharged. The applicants shall be at liberty to challenge the order dated 14.09.2016 if so advised.

**(Dr. B.A. Agrawal)
Member (J)**

**(V.N. Gaur)
Member (A)**

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